

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD****NOTIFICATION****R.O.C.NO.113/2023-RC, DATED 23 -08-2023**

Sub:-**RECRUITMENT** – Direct Recruitment to the posts of Assistants, Examiners, Computer Operators and System Assistants in the Service of the High Court for the State of Telangana – Notifications issued on 11.01.2023 - Applications received through online – Computer based examinations conducted in TCS iON Centers by the Tata Consultancy Services Limited on 31.03.2023 and 01.04.2023 – Evaluated response sheets (Answer sheets) of the candidates hosted in the High Court’s Website on 20.04.2023 - Objections if any in respect of questions/options or both called for and received – Considered – Regarding.

- Ref:- 1) Notification Nos.3/2023, 6/2023 to 8/2023, dated 11.01.2023 issued inviting applications through online for direct recruitment to the posts in the Service of the High Court for the State of Telangana.
- 2) High Court’s Notification ROC.No.113/2023-RC, dated 20.04.2023 calling objections if any in respect of questions or options or both.

-o0o-

In response to the Notification under reference 2<sup>nd</sup> cited, placed in the website of the High Court, objections in respect of questions/options or both were received from the candidates and the result of such consideration is as follows:-

The objections raised against the following **03** question I.Ds. out of the objections received against **26** question I.Ds. in connection with the computer based examinations conducted on 31.03.2023 and 01.04.2023, for direct recruitment to the posts of Assistants, Examiners, Computer Operators and System Assistants, notified vide Notification Nos.3/2023 and 6/2023 to 8/2023, dated 11.01.2023, in the service of

the High Court for the State of Telangana, are considered and accepted as detailed below:-

Sl.No.	Question ID	Key Released	Key to be modified
1	2134793054	Option 2. Smart	Change of Key to <b>Option 1. Inactive</b>

Sl.No.	Question ID	Key Released	Key to be modified
1	2134793174	Option 2. Apache	Both the Options 1. 'Tomcat' and 2. 'Apache' are appropriate answers. The answer shall be both and mark is to be awarded, even if the candidate opts for any of these two.
2	2134793245	Option 3. Theatre	Both the Options 1. 'Theater' and 3. 'Theatre' are appropriate answers. The answer shall be both and mark is to be awarded, even if the candidate opts for any of these two.

It is further decided that the remaining objections raised against the following Question IDs are unsustainable and the same are rejected.

### **POST :: COMPUTER OPERATOR**

#### **SHIFT - 1**

SL.No.	Question ID
1.	2134792688

**POST :: ASSISTANT****SHIFT - 1**

<b>SL.No.</b>	<b>Question ID</b>
<b>1.</b>	<b>2134793001</b>
<b>2.</b>	<b>2134793024</b>
<b>3.</b>	<b>2134793033</b>
<b>4.</b>	<b>2134793041</b>
<b>5.</b>	<b>2134793043</b>
<b>6.</b>	<b>2134793046</b>
<b>7.</b>	<b>2134793059</b>

**POST :: SYSTEM ASSISTANT****SHIFT - 3**

<b>SL.No.</b>	<b>Question ID</b>
<b>1.</b>	<b>2134793163</b>
<b>2.</b>	<b>2134793165</b>
<b>3.</b>	<b>2134793166</b>
<b>4.</b>	<b>2134793167</b>
<b>5.</b>	<b>2134793172</b>
<b>6.</b>	<b>2134793179</b>
<b>7.</b>	<b>2134793193</b>
<b>8.</b>	<b>2134793209</b>

9.	2134793232
10.	2134793237
11.	2134793240

**POST :: EXAMINER**

**SHIFT - 2**

SL.No.	Question ID
1.	2134793105
2.	2134793117
3.	2134793125
4.	2134793134

**Note:-**

It is to inform that the candidates, whose objections are considered and accepted by the High Court will be refunded the amount of Rs.100/- (Rupees one hundred only) paid by them towards fee for each objections raised by them through online.

  
 23/8/2023  
**REGISTRAR (JUDICIAL-I)**  
**FAC REGISTRAR (RECRUITMENT)**